

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1372
ANSWERED ON:01.12.2014
DILUTION OF TRIBAL RIGHTS
Jayadevan Shri C. N.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government is set to dilute the rights of Tribals and other forest dwelling communities doing away with the present legal need for their consent while handing over their forest land to industry under the Forest Right Acts, 2006; and

(b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) : No, Madam. Ministry of Tribal Affairs has not made any such proposal.

(b) : Does not arise in view of reply to part (a) above.